

Shri Hem Barua: But you have not taken any initiative yourself.

Shri Jawaharlal Nehru: Not now, but previously we wrote on this subject.

Dr. M. S. Aney: May I know whether the Prime Minister of Ceylon or the Government of Ceylon is making any attempt to give inducement to the stateless persons there and in pursuance of that the number of stateless persons migrating to India is growing; if so, what counter-movement the Government of India propose to take?

Shrimati Lakshmi Menon: The inducement scheme is under consideration, and nobody has come under that scheme to India.

Mr. Speaker: Next question—Shri Sezhiyan.

Shri Ranga: Sir, this is an important matter. I have been rising half a dozen times.

Mr. Speaker: I am sorry; I have passed on to the next question.

Shri Ranga: Every time I have been getting up, and now you say, Sir, that you are sorry. I got up half a dozen times.

Shri D. C. Sharma: Your voice is not loud enough.

Firing on Indian Fishermen by Ceylonese

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•1183. { **Shri Sezhiyan:**
 Shri Manoharan:

Will the **Prime Minister** be pleased to refer to the statement made in Lok Sabha on the 6th April, 1964 regarding firing by Ceylon Naval Launch guards at an Indian fishing boat on the 20th March, 1964 and state:

(a) whether full enquiry report from the Madras Government has since been received;

(b) whether a reply has also been received from the Ceylon Government on the incident; and

(c) the action taken by Government in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) A further report has been received giving some more details. As however, some further particulars are necessary so as to have the complete picture of the incident, the Government of Madras have promised to send a further and final report.

(b) and (c). Our High Commission has been asked to take up the matter with the Ceylon Government. Their reply is awaited.

Shri Sezhiyan: While replying to a question on 6th April, 1964 the hon. Minister stated that the report was being called for. More than 19 days have passed now. I want to know when the information will be got ready by this Government?

Shrimati Lakshmi Menon: We have to depend upon the Government of Madras. They have sent two reports: one on 3rd April and the other on the 13th April. Even so the picture is not quite complete. We want to find out where the boat was when it was attacked. We have also taken up the matter with the Government of Ceylon. The Government of Ceylon has told us that there was no naval launch at that time patrolling in that area. Therefore, we have to find out which was the launch that attacked the boat.

Shri Sezhiyan: What are the details so far received from the Government of Madras, however incomplete they may be?

Shrimati Lakshmi Menon: It is a long statement. They have now said that one Arulanandam and some other fishermen of Rameswaram were going fishing and they were attacked by a steam launch or a naval launch—according to them, because there

were four or five people in khaki uniform.

Shri Sezhiyan: On the 6th she stated that one person by name Arulanandam received bullet wounds and he had been taken to hospital. Now she says that she does not have any information.

Mr. Speaker: He says that in her statement she said that one man received bullet wounds and he is in the hospital, and now the Minister says she has no information about it.

Shrimati Lakshmi Menon: This information was already given to the House on a previous occasion.

Mr. Speaker: Shri Hem Barua.

Shri Sezhiyan: In her statement she said

Mr. Speaker: Order, order. I will give him another chance.

Shri Hem Barua: The hon. Minister just now said that the picture is not yet complete and only two reports were submitted by the Government of Madras. May I know how long our diplomatic artistes would take to complete the picture, and what details do these reports need to complete the picture?

Shrimati Lakshmi Menon: I have already answered how the picture is not complete.

Mr. Speaker: When is it likely to be completed?

Shrimati Lakshmi Menon: It depends upon the Government of Madras. We have to get the information from them.

Dr. Sarojini Mahishi: Taking it for granted that our Government do not wish to wreak vengeance on any other Government, may I know what measures our Government is going to take in such circumstances besides presenting protest notes?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): What other measures are suggested, I do not know. The first point is, we are enquiring about where it took place, whether it was in the territorial waters of Ceylon or not. That is one thing which we are not clear about. What measures can be taken except diplomatic protests in this matter?

Shri Hari Vishnu Kamath: The position is not known?

Shri Jawaharlal Nehru: Yes, it is not exactly known.

Shrimati Renu Chakravarty: That is exactly the point. May we know whether the Madras Government has informed the Central Government that the fishing boat was within our territorial waters or their territorial waters or on the open sea? That is the specific point on which everything depends.

Shri Jawaharlal Nehru: That is a point on which no exact answer can be given as yet. How can the Madras Government give it? The fisherman's account need not be accurate.

Shri Sezhiyan: This incident took place on the 20th of March and more than a month has passed. I do not know why the Government is taking such a lot of time on this question.

Mr. Speaker: That has been answered. The reply has been received from the Madras Government but we have not received complete information.

Shri Hem Barua: Sir, on a point of order. The Government spokesman has stated that they have sent a complaint to the Ceylonese Government about this incident. From the reply it is not clear on what ground we have lodged a complaint with the Ceylonese Government. They do not seem to know anything about it. The picture is not complete.

Mr. Speaker: That has been answered. So far as I remember, it was said that the Ceylon Government denied that any launch was near the vicinity of the incident.

WRITTEN ANSWERS TO
QUESTIONS

दिल्ली तथा पंजाब में व्यावसायिक
मार्ग दर्शन

*११७१. श्री विश्वनाथ पाण्डेय : क्या
अभ्यन्तर रोजगार मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या सरकार एक योजना शुरू
करने का विचार कर रही है जिसके अनुसार
दिल्ली तथा पंजाब में बच्चों का हाई स्कूल
परीक्षा में उत्तीर्ण होने के तुरन्त बाद उचित
व्यावसायिक मार्गदर्शन दिया जायेगा ;

(ख) यदि हाँ, तो योजना कब तक
क्रियामय होगी ; और

(ग) उस पर कितना धन व्यय होगा ?

अभ्यन्तर रोजगार मंत्रालय में उपमन्त्री
तथा योजना उपमन्त्री (श्री चे० रा० पट्टाभि
रामन्) : (क) और (ख). उन विद्यार्थियों
के लिये जो हाई स्कूल की पढ़ाई समाप्त करने
वाले हैं, व्यावसायिक मार्गदर्शन की प्रायोगिक
योजना दिल्ली और पंजाब के कुछ चुने हुए
स्कूलों में चलाई जा रही है। इस के परिणामों
का अभी मूल्यांकन होना बाकी है।

(ग) इस प्रायोगिक योजना पर कोई
भातिरिवत खर्च नहीं किया गया है।

Control of Riots by Army

*1174. Shri P. C. Borooah: Will the
Minister of Defence be pleased to
state:

(a) in which and how many cases
Army was called to aid the civil ad-
ministration in connection with riots

in different parts of the country
during 1964 so far; and

(b) whether there are certain set
of rules with regard to calling out
of the military personnel in such
circumstances and if so, what are
they?

**The Minister of Defence (Shri Y. B.
Chavan):** (a) and (b). A statement
is laid on the Table of the House.
[Placed in Library, See No. LT-2776/
64].

Indian Press Correspondents in
Karachi

*1178. { Shri B. P. Yadava:
Shri Dhaon:

Will the Prime Minister be pleased
to state:

(a) whether it is a fact that Indian
Press correspondents in Karachi were
not invited to attend the Press Con-
ference by the President of Pakistan
held in Karachi in March, 1964;

(b) if so, the reaction of Govern-
ment thereto; and

(c) whether any reciprocal action
in regard to Pakistani correspondents
in India is contemplated?

**The Minister of State in the Minis-
try of External Affairs (Shrimati
Lakshmi Menon):** (a) Yes, Sir.

(b) Since the Press Conference was
specifically by invitation, the Gov-
ernment of India did not consider it
necessary to take any action.

(c) No, Sir.

Theft of Newspaper Files in P.I.B.

*1184. { Shri C. K. Bhattacharyya:
Shri Yashpal Singh:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Information
and Broadcasting be pleased to state:

(a) whether 70 bundles of leading
Indian and foreign daily newspaper